

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.126
CP 105 of 2018

Proceedings under Section 241 & 242 of Co. Act, 2013

IN THE MATTER OF:

Jiwanlalgopalji Makadia (Patel) & Ors
V/s
Patel Oils & Chemicals Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kunjal Dalal, PCS
For the Respondent :Mr. Jainish Shah, Advocate for R-2
:Mr. Chinmay Gandhi, Advocate

ORDER
(Hybrid Mode)

Re-list for further consideration on 25.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)